

**IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MR.JUSTICE N.NAGARESH  
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942  
WP(C) TMP NO. 103 OF 2020**

**Petitioner:-**

Sajan Francis, S/o Francis, Aged 65 years,  
Chennikkara House, Angady, Changanassery,  
Kottayam Distriuct Pin – 686 101

**Respondents:-**

1. State of Kerala, represented by its Secretary,  
Department of Local Self Government,  
Secretariat ,Thiruvananthapuram, Pin: 695 001
2. Union of India represented by its Secretary,  
Ministry of Home, North Block, New Delhi, Pin- 10001
3. Changanassery Municipality, Changanassery,  
Represented by its Secretary, Pin: 686 101
4. Kerala State Election Commission,  
Thiruvananthapuram, Represented by  
Its Secretary, Pin: 695 033
5. Returning Officer, M-16 Chaganassery Municipality/ Deputy  
Director, Economic & Statistics Department,  
Kottayam Pin: 686 002
6. District Collector, Kottayam District,  
K.K. Road, Kottayam, Pin: 686 001

By  
Government Pleader Sri. Harish

This writ petition having come up for admission on 24.04.2020, the court on the same day passed the following:

**ORDER**

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***Dated this the 24<sup>th</sup> day of April, 2020***

Learned Standing Counsel representing the Election Commission submits that election to the post of Chairman will be notified and conducted immediately on lifting up of Lock Down. This is recorded.

Post the writ petition on 18.05.2020.

**N. NAGARESH, JUDGE**

aks/24.04.2020

**APPENDIX**

- EXHIBIT P1:** The copy of Letter No. T5-3384/2015 DOK dated 17.03.2020 issued by the 5<sup>th</sup> Respondent.
- EXHIBIT P2:** The copy of the Letter No. T5-3384/2015 DOK dated 23.03.2020 issued by the 5<sup>th</sup> Respondent to the 4<sup>th</sup> Respondent
- EXHIBIT P3-** The copy of the guidelines dated nil to be followed by the local self-government bodies in the background of the current epidemic threat
- EXHIBIT P4-** The copy of the GO(MS) No. 49/2020/GAD dated 23.03.2020 issued by the 1<sup>st</sup> Respondent.
- EXHIBIT P5-** The copy of the notification No.40-3/2020-DM 1 (A) dated 24.03.2020 of Government of India.
- EXHIBIT P6-** The copy of the letter No. T5-3384/2015 DOK(1) dated 25.03.2020 issued by the 5<sup>th</sup> Respondent.